

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 58 of 2014**

**Dated : 4<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Jindal Power Ltd.**

**..... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**..... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondents (s) : Ms. S. Vallinayagam for R-2

**ORDER**

Reply has been filed. Post the matter for hearing on **19.09.2014.**

In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**